

**Losses by Cement Corporation  
of India**

3253. SHRI GOPI NATH  
GAJAPATHI : Will the PRIME MINISTER  
be pleased to state :

(a) whether the Cement Corporation  
of India has been incurring huge losses;

(b) if so, the total accumulated losses  
of CCI;

(c) since when these losses are  
being incurred and the reasons therefor;  
and

(d) the steps taken to improve the  
performance of the Corporation?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY  
(DEPARTMENT OF INDUSTRIAL  
DEVELOPMENT AND DEPARTMENT OF  
HEAVY INDUSTRY) (SHRIMATI KRISHNA  
SAHI) : (a) and (b) The total accumulated  
losses of CCI as per the audited Balance  
Sheet is Rs. 178.14 crores as on 31.3.92.

(c) CCI has been incurring losses  
since its inception except for the years  
1971-72, 1975-76, 1976-77, 1979-80 to  
1983-84 and 1991-92. The reasons for  
losses are time & cost over runs of  
projects, location & infrastructural  
constraints, lack of optimal capacity  
utilisation and large overhead costs.

(d) The performance of CCI is being  
improved by preventive & planned mainte-  
nance of the units, improved monitoring &  
control systems, improved communication  
systems and better marketing strategies.

**Sealing of Border**

3254. SHRI GEROGE  
FERNANDES:  
SHRI SHRAVAN KUMAR  
PATEL :

Will the PRIME MINISTER be  
pleased to state :

(a) whether the army has  
successfully identified and sealed all  
possible infiltration routes along the line of  
control (LOC) and the international borders;

(b) if so, the extent to which the  
infiltration has been reduced as a result  
thereof; and

(c) its impact on the militant  
movement in the Kashmir Valley?

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (SHRI  
MALLIKARJUN) : (a) to (c) Likely infiltration  
routes along the Line of Control and the  
International Border in Jammu and Kashmir  
have been identified. Infiltration has been  
greatly reduced as a result of Army/BSF  
deployment. However due to the nature of  
the terrain, it is not possible to completely  
seal the border. By reducing the infiltration  
into the Kashmir Valley, the level of  
militancy has been controlled to a great  
extent.

[*Translation*]

**Rehabilitation of Ex-Servicemen in  
Gujarat and Orissa**

3255. SHRI N.J. RATHVA :  
SHRI ANADI CHARANDAS :

Will the PRIME MINISTER be  
pleased to state :

(a) whether a large number of ex-servicemen have not been rehabilitated so far in Gujarat and Orissa;

(b) if so, the facts thereof; and

(c) the schemes being launched for their rehabilitation and the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (c). 1. As per available information, as on 31.12.1992 there were 2080 ex-servicemen in Gujarat and 6604 in Orissa on the live registers of Zila Sainik Boards.

2. The Central Government have provided 10 percent and 20 percent reservation for ex-servicemen in Groups 'C' and 'D' posts, respectively. In Central Government Public Sector Undertakings, including nationalised Banks, 14.5 percent and 24.5 percent reservation for ex-servicemen is provided in Group 'C' and Group 'D' posts respectively. The State Government of Gujarat have provided 10 percent and 20 percent reservation in

Group C and Group D posts respectively. The State Government of Orissa have provided 3 percent reservation in Group 'B' Group 'C' and Group 'D' posts.

3. The number of ex-servicemen who have been provided employment in the Central Govt/State Govts./Public Sector Undertakings/Local Bodies, etc., during 1991, 1992 and 1993 (upto June) is as under :-

	<i>Gujarat</i>	<i>Orissa</i>
1991	211	57
1992	110	166
1993 (upto June)	103	29

4. Apart from reservation for employment of ex-servicemen in Central Government, State Governments, PSUs, etc. several self-employment schemes are in operation. The details of ex-servicemen who have been benefited in the States of Gujarat & Orissa from some of the important schemes are as under :-

## STATEMENT

(i) *Training for self-employment*

Orissa	1991-92 79	1992-93 186
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The State Government of Gujarat has not opted for this scheme.

(ii) *Self-employment Schemes*

	GUJARAT		Amount sanctioned (in lakhs)
	No. of ex-Servicemen		
SEMFEX-I Scheme	58		205.52
SEMFEX-II Scheme	17		19.07
	ORISSA		Amount sanction (in lakhs)
	No. of Ex-Servicemen		
SEMFEX-I Schee	35		98.73
SEMFEX-II Scheme	12		22.48